MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. **49/AM11**
HELD ON 09.03.2011
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No**. 49/87-NC-7/2010 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' held on 09.03.2011** under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

1) Shri Ishwar Singh, Deputy DGFT and Convener
2) Shri Shaish Kumar, Industrial Adviser, DIPP
3) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **48/AM11** held on **03.03.2011**.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures**.**

MANUAL CASES

Case No. A-233	**BILCARE LTD.**	**Status: Deferred**
NC No.: 49/AM11	F. No. 01/60/162/1692/AM11/EFGC(PRC)/DES-VII	

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Dated 09.03.2011				
Advance Licence No. and Date	3110015879 dated 01.06.2004	3110012227 dated 25.08.2003	3110013651 dated 17.12.2003	
	3110018848 dated 30.12.2004	3110018849 dated 30.12.2004	3110020784 dated 10.06.2005	
	3110022668 dated 14.11.2005	3110025468 dated 05.07.2006	3110030288 dated 10.08.2007	3110042765 dated 18.03.2010

Subject: **Clarification regarding description of Export Product.**

Decision: A copy of request of firm has been forwarded to D/o C&PC on 01.03.2011. Comments of T.A. still awaited.

Deferred for two weeks.

Case No. A-234	**BILCARE LTD.**		**Status: Deferred**
NC No.: 49/AM11 **Dated 09.03.2011**	F. No. 01/60/162/1802/AM11/EFGC(PRC)/DES-VII		
Advance Licence No. and Date	3110030290 dated 10.08.2007	3110030291 dated 10.08.2007	3110030389 dated 17.08.2007
	3110038487 dated 25.05.2009	3110038486 dated 25.05.2009	3110038438 dated 18.05.2009
	3110038491 dated 25.05.2009	3110038488 dated 25.05.2009	

Subject: **Clarification regarding description of Export Product.**

Decision: A copy of request of firm has been forwarded to D/o C&PC on 01.03.2011. Comments of T.A. still awaited.

Deferred for two weeks.

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Case No. A-235	BILCARE LTD.		Status: Deferred
NC No.: 49/AM11 Dated 09.03.2011	F. No. 01/60/162/1803/AM11/EFGC(PRC)/DES-VII		
Advance Licence No. and Date	3110017205 dated 31.08.2004	3110017377 dated 13.09.2004	3110030289 dated 10.08.2010

Subject: **Clarification regarding description of Export Product.**

Decision: A Copy of request of firm has been forwarded to D/o C&PC on 01.03.2011. Comments awaited.

Deferred for two weeks.

Case No. A-236	BALAJI AMINES LTD.	HQ F. No. 01/87/050/00078/AM11/DES-VII	Status: Deferred
NC No.: 49/AM11 Dated 09.03.2011	Adv. Lic. No. 3110043268 Dated 18.05.2010	RLA F. No. 31/24/040/00021/AM11	

Request: **Fixation of adhoc norms for the export product "Poly Vinyl Pyrrolidone (PVPK 30)"**.

Decision: A copy of representation of firm was forwarded to D/o C&PC on 16.11.2010, followed by reminder on 03.02.2011 and 03.03.2011. Comments of T.A. still awaited.

Deferred for three weeks.

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Case No. A-237	SYNTHETIC PACKERS PVT. LTD.	HQ F. No. 01/87/050/00007/AM11/DES-VII	**Status:** **Deferred**
NC No.: 49/AM11 **Dated 09.03.2011**	Adv. Lic. No. 0710070862 Dated 09.04.2010	RLA F. No. 07/24/040/00456/AM10	

Request: **Fixation of adhoc norms for the export product "Black Conductive Lay Flat Tubing".**

Decision: A Copy of representation was forwarded to D/o C&PC on 27.12.2010. Comments of T.A. still awaited.

Deferred for three weeks.

Case No. A-238	WACKER METROARK CHEMICALS (P) LTD.	HQ F. No. 01/87/162/00188/AM11/DES-VII	**Status:** **Deferred**
NC No.: 49/AM11 **Dated 09.03.2011**	Adv. Lic. No. 0210104651 Dated 28.09.2007	RLA F. No. 02/24/040/00180/AM08	

Request: **Fixation of adhoc norms.**

Decision: A Copy of representation was forwarded to D/o C&PC on 18.01.2011 followed by reminder on 03.02.2011 for furnishing comments expeditiously. Comments of T.A. still awaited.

Deferred for three weeks.

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Case No. A-239	JAI CORP LIMITED	HQ F. No. 01/87/050/00150/AM08/DES-VII	**Status: Rejected**
NC No.: 49/AM11 Dated 09.03.2011	Adv. Lic. No. 0310432312 dated 12.06.2007	RLA F. No. 03/94/040/00162/AM08	

Request: **Addition of two export products under SION H-97 and H-241.**

Decision: D/o C&PC vide its OM No. 46011/190/2005-PC.II dated 28.02.2011, has recommended the case for addition of two export products, viz. PP Woven Sacks with/without liner as per SION at H-241 and Flexible Intermediate Bulk Container as per SION at H-97. However, it is seen that this Advance Licence is dated 12.06.2007. Hence, export obligation period has already expired. Licence has also already expired. Hence, Norms Committee can not permit any amendment / addition of new export products at this stage. RA should take necessary action for recovery of Customs Duty etc. as per Policy/Procedure, in respect of excess imports.

ONLINE CASES

1	**Case No.:3/20/84-ALC3/2010**	Party Name:KARUR K.C.P.PACKKAGINGS LIMTED,	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Deferred**
	HQ File :01/84/050/00120/AM11/	RLA File :32/24/040/00022/AM11/	Lic.No/Date:3210044963 03.08.2010	Defer Date:30.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 25.10.2010 and 21.02.2011. Comments awaited.			

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2	**Case No.:1/28/87-ALC1/2010**	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Deferred**
	HQ File :01/87/050/00248/AM11/	RLA File :52/24/040/00013/AM11/	Lic.No/Date:5210031498 05.08.2010	Defer Date:30.03.2011
	Decision: Reply received from firm and sent to D/o C&PC on 04.01.2011. Comments awaited.			

3	**Case No.:26/27/87-ALC1/2010**	Party Name:ALP OVERSEAS PVT.LTD.	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Deferred**
	HQ File :01/87/050/00240/AM11/	RLA File :05/23/040/00116/AM11/	Lic.No/Date:0510270369 11.08.2010	Defer Date:30.03.2011
	Decision: Reply received from firm and sent to D/o C&PC on 04.01.2011. Comments awaited.			

4	**Case No.:7/25/87-ALC1/2010**	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Approved**
	HQ File :01/87/050/00211/AM11/	RLA File :09/24/040/00228/AM11/	Lic.No/Date:0910043511 15.09.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
1	*39069090*	***62/0-*** *FLOSPERSE 4005*	*108000.000*	*K.G*	*5323275.00*	*114602.26 US$*
				Total	*5,323,275.00*	*114,602.26*

Sl.No.	*ITCHS Code*	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Limiting Factor (Value/Qty/Value & Qty)*
1	*29161100*	*Acrylic acid Liquid*	*32778.000*	*K.G*	*3414484.26*	*72111.60 US$*	*Value & Qty*

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2	28369000	Sodium Hypo phosphite Liquid	1944.000	K.G	193301.64	4082.40 US$	Value & Qty
				Total	3,607,785.90	76,194.00	

Decision: With D/o C&PC OM No. 46011/141/2005-PC.II dated 03.03.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flosperse 4005 (Sodium Polyacrylate Liquid Non volatile Solids 44+/-2%)	1 kg	1. Acrylic Acid Liquid	0.3035 kg
		2. Sodium Hypo Phosphite	0.0180 kg

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Case No.:8/25/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Approved**
HQ File :01/87/050/00212/AM11/	RLA File :09/24/040/00188/AM11/	Lic.No/Date:0910043512 15.09.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
1	39069090	**62/0-** FLOSPERSE 3024 CS A50	39600.000	K.G	1714005.00	36900.00 US$
				Total	1,714,005.00	36,900.00

Sl.No.	*ITCHS Code*	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Limiting Factor (Value/Qty/Value & Qty)*
1	29161100	Acrylic acid Liquid	12018.600	K.G	1251977.56	26440.92 US$	Value & Qty

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2	*28369000*	*Sodium Hypo phosphite Liquid*	*1037.520*	*K.G*	*103165.80*	*2178.79 US$*	*Value & Qty*
				Total	*1,355,143.36*	*28,619.71*	

Decision: With D/o C&PC OM No. 46011/141/2005-PC.II dated 03.03.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flosperse 3024 CS A50 (Sodium Polyacrylate Liquid Non volatile Solids 44+/-2%)	1 kg	1. Acrylic Acid Liquid	0.3035 kg
		2. Sodium Hypo Phosphite	0.0262 kg

Case No.:9/25/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Approved**
HQ File :01/87/050/00213/AM11/	RLA File :09/24/040/00187/AM11/	Lic.No/Date:0910043513 15.09.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
1	*39069090*	***62/0-*** *FLOSPERSE 3000 SL*	*36000.000*	*K.G*	*2073528.00*	*44640.00 US$*
				Total	*2,073,528.00*	*44,640.00*

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Sl.No.	*ITCHS Code*	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Limiting Factor (Value/Qty/Value & Qty)*

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1	*29161100*	*Acrylic acid Liquid*	*10926.000*	*K.G*	*1138161.42*	*24037.20 US$*	*Value & Qty*
2	*28369000*	*Sodium Hypo phosphite Liquid*	*943.200*	*K.G*	*93787.09*	*1980.72 US$*	*Value & Qty*
				Total	*1,231,948.51*	*26,017.92*	

Decision: With D/o C&PC OM No. 46011/141/2005-PC.II dated 03.03.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flosperse 3000 SL (Sodium Polyacrylate Liquid Non volatile Solids 44+/-2%)	1 kg	1. Acrylic Acid Liquid	0.3035 kg
		2. Sodium Hypo Phosphite	0.0262 kg

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Case No.:10/25/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Approved**
HQ File :01/87/050/00214/AM11/	RLA File :09/24/040/00219/AM11/	Lic.No/Date:0910043516 15.09.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
1	*39069090*	***62/0-*** *FLOSPERSE 3000 M*	*136000.000*	*K.G*	*5179175.00*	*111500.00 US$*
				Total	*5,179,175.00*	*111,500.00*

Sl.No.	*ITCHS Code*	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Limiting Factor (Value/Qty/Value & Qty)*
1	*29161100*	*Acrylic acid Liquid*	*34408.000*	*K.G*	*3584281.36*	*75697.60 US$*	*Value & Qty*

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2	*28369000*	*Sodium Hypo phosphite Liquid*	*2366.400*	*K.G*	*235302.98*	*4969.44 US$*	*Value & Qty*
				Total	*3,819,584.34*	*80,667.04*	

Decision: With D/o C&PC OM No. 46011/141/2005-PC.II dated 03.03.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flosperse 3000 M (Sodium Polyacrylate Liquid Non volatile Solids 40+/-2%)	1 kg	1. Acrylic Acid Liquid	0.2530 kg
		2. Sodium Hypo Phosphite	0.0174 kg

8	**Case No.:3/28/87-ALC1/2010**	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Deferred**
	HQ File :01/87/050/00250/AM11/	RLA File :04/24/040/00183/AM11/	Lic.No/Date:0410117776 01.10.2010	Defer Date:30.03.2011
	Decision: Reply received from firm and sent to D/o C&PC on 11.02.2011. Comments awaited.			

Case No.:3/31/87-ALC1/2010	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Approved**
HQ File :01/87/050/00282/AM11/	RLA File :05/24/040/00255/AM11/	Lic.No/Date:0510275507 22.10.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
1	*39122029*	***62/0-*** *Industrial Nitrocellulose containing Isopropyl Alcohol (IPA)*	*400.000*	*M.T*	*27800000.00*	*596823.00 US$*

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					Total	*27,800,000.00*	*596,823.00*

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Sl.No.	***ITCHS Code***	***IMPORT ITEM***	***Qty***	***UOM***	***CIF (Rs.)***	***CIF (Currency)***	***Limiting Factor (Value/Qty/Value & Qty)***
1	*29181590*	*Isopropyl Alcohol (IPA)*	*205.600*	*M.T*	*5746109.00*	*123360.00 US$*	*Value & Qty*
				Total	*5,746,109.00*	*123,360.00*	

Decision: With D/o C&PC OM No. 46011/31/2008-PC.II dated 11.02.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Industrial Nitrocellulose containing 30+/-1% Isopropyl Alcohol	1 MT	Isopropyl Alcohol	0.514 MT

10	**Case No.:3/35/87-ALC1/2010**	Party Name:AMRIT CHEM	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Deferred**
	HQ File :01/87/050/00315/AM11/	RLA File :03/94/040/00482/AM11/	Lic.No/Date:0310601820 18.11.2010	Defer Date:30.03.2011
	Decision: D/L No. 46011/96/2010-PC.II dated 29.12.2010 issued by D/o C&PC to firm, followed by reminder from DGFT on 14.01.2011 and 14.02.2011 giving 15 days time for submission of information. Reply awaited from firm.			

11	**Case No.:16/46/87-ALC1/2010**	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Deferred**
	HQ File :01/87/050/00450/AM11/	RLA File :05/24/040/00225/AM11/	Lic.No/Date:0510278435 02.12.2010	Defer Date:30.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 10.02.2011. Comments awaited.			

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12	**Case No.:7/44/87-ALC1/2010**	Party Name:JAIN IRRIGATION SYSTEMS LTD.	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Deferred**
	HQ File :01/87/050/00413/AM11/	RLA File :03/94/040/00805/AM11/	Lic.No/Date:0310605136 08.12.2010	Defer Date:30.03.2011
	Decision: D/L No. 46011/12/2011 dated 15.02.2011 issued by D/o C&PC to firm, followed by reminder from DGFT on 03.03.2011 giving 15 days time for submission of information. Reply awaited from firm.			

13	**Case No.:14/44/87-ALC1/2010**	Party Name:BLS POLYMERS LTD.	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Deferred**
	HQ File :01/87/050/00420/AM11/	RLA File :05/23/040/00188/AM11/	Lic.No/Date:0510278871 08.12.2010	Defer Date:30.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 27.01.2011. Comments awaited.			

14	**Case No.:19/38/87-ALC1/2010**	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Approved**
	HQ File :01/87/050/00362/AM11/	RLA File :03/95/040/00744/AM11/	Lic.No/Date:0310605861 13.12.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
1	*39199090*	***62/0-*** *04129 TESAFILM POLYSTERFOLIE Size - 10mm width x 66mtrs length 30000 Rolls 19800 SQM*	*19800.000*	*Sq. meter*	*4488593.00*	*71248.00 EURO*
				Total	*4,488,593.00*	*71,248.00*

Sl.No.	*ITCHS Code*	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Limiting Factor (Value/Qty/Value & Qty)*
		04129 TESAFILM POLYSTERFOLIE					

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1	*39199090*	*Size - 1210mm width x 66mtrs length 251 rolls 20045 SQM*	*20045.000*	*Sq. meter*	*2805370.00*	*44530.00 EURO*	*Value & Qty*
				Total	*2,805,370.00*	*44,530.00*	

Decision: With D/o C&PC OM No. 46011/33/2006-PC.II dated 21.02.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Tesa Film Polyester Folie (10mm width)	1 Sq. Mtr.	Tesa Film Polyester Folie (1210mm width)	1.01 Sq. Mtr.

15	**Case No.:5/39/87-ALC1/2010**	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Deferred**
	HQ File :01/87/050/00370/AM11/	RLA File :09/24/040/00419/AM11/	Lic.No/Date:0910044742 16.12.2010	Defer Date:30.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 08.02.2011. Comments awaited.			

16	**Case No.:8/39/87-ALC1/2010**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Deferred**
	HQ File :01/87/050/00373/AM11/	RLA File :17/24/040/00111/AM09/	Lic.No/Date:1710003618 16.12.2010	Defer Date:30.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 12.01.2011. Comments awaited.			

17	**Case No.:9/39/87-ALC1/2010**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Deferred**
	HQ File :01/87/050/00374/AM11/	RLA File :17/24/040/00152/AM08/	Lic.No/Date:1710003623 20.12.2010	Defer Date:30.03.2011

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	Decision: Copy of application forwarded to D/o C&PC on 12.01.2011. Comments awaited.

18	**Case No.:10/39/87-ALC1/2010**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Deferred**
	HQ File :01/87/050/00375/AM11/	RLA File :17/24/040/00166/AM08/	Lic.No/Date:1710003625 21.12.2010	Defer Date:30.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 24.01.2011. Comments awaited.			

19	**Case No.:11/39/87-ALC1/2010**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Deferred**
	HQ File :01/87/050/00376/AM11/	RLA File :17/24/040/00019/AM09/	Lic.No/Date:1710003628 21.12.2010	Defer Date:30.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 24.01.2011. Comments awaited.			

20	**Case No.:12/39/87-ALC1/2010**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Deferred**
	HQ File :01/87/050/00377/AM11/	RLA File :17/24/040/00044/AM10/	Lic.No/Date:1710003629 21.12.2010	Defer Date:30.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 24.01.2011. Comments awaited.			

21	**Case No.:3/41/87-ALC1/2010**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Deferred**
	HQ File :01/87/050/00381/AM11/	RLA File :17/24/040/00123/AM08/	Lic.No/Date:1710003644 23.12.2010	Defer Date:30.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 24.01.2011. Comments awaited.			

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22	**Case No.:10/44/87-ALC1/2010**	Party Name:MOHINI ORGANICS PVT. LTD.,	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Deferred**
	HQ File :01/87/050/00416/AM11/	RLA File :03/95/040/00693/AM11/	Lic.No/Date:0310607557 23.12.2010	Defer Date:30.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 27.01.2011. Comments awaited.			

23	**Case No.:17/44/87-ALC1/2010**	Party Name:AAKASH PLASTOPACK PVT.LTD.,	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Deferred**
	HQ File :01/87/050/00423/AM11/	RLA File :52/24/040/00038/AM11/	Lic.No/Date:5210033072 23.12.2010	Defer Date:30.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 28.01.2011. Comments awaited.			

24	**Case No.:5/41/87-ALC1/2010**	Party Name:FENNER CONVEYOR BELTING PVT. LTD.	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Deferred**
	HQ File :01/87/050/00383/AM11/	RLA File :35/24/040/00025/AM11/	Lic.No/Date:3510032332 27.12.2010	Defer Date:30.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 18.01.2011. Comments awaited.			

25	**Case No.:4/41/87-ALC1/2010**	Party Name:SPECIALTY POLYFILMS (INDIA) PVT. LTD.	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Deferred**
	HQ File :01/87/050/00382/AM11/	RLA File :03/95/040/00249/AM11/	Lic.No/Date:0310608253 28.12.2010	Defer Date:30.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 11.01.2011. Comments awaited.			

	Case No.:12/41/87-ALC1/2010	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Deferred**

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26	HQ File :01/87/050/00390/AM11/	RLA File :17/24/040/00050/AM09/	Lic.No/Date:1710003675 31.12.2010	Defer Date:30.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 04.02.2011. Comments awaited.			

27	**Case No.:4/46/87-ALC1/2010**	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Deferred**
	HQ File :01/87/050/00438/AM11/	RLA File :31/24/040/00202/AM11/	Lic.No/Date:3110046241 31.12.2010	Defer Date:30.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 10.02.2011. Comments awaited.			

28	**Case No.:4/42/87-ALC1/2010**	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Deferred**
	HQ File :01/87/050/00394/AM11/	RLA File :07/24/040/00379/AM11/	Lic.No/Date:0710076485 04.01.2011	Defer Date:30.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 13.01.2011. Comments awaited.			

29	**Case No.:6/42/87-ALC1/2010**	Party Name:LAFFANS PETROCHEMICALS LTD.,	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Deferred**
	HQ File :01/87/050/00396/AM11/	RLA File :03/95/040/00716/AM10/	Lic.No/Date:0310609949 07.01.2011	Defer Date:30.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 28.01.2011. Comments awaited.			

30	**Case No.:6/46/87-ALC1/2010**	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Deferred**
	HQ File :01/87/050/00440/AM11/	RLA File :31/24/040/00219/AM11/	Lic.No/Date:3110046352 10.01.2011	Defer Date:30.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 10.02.2011. Comments awaited.			

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31	**Case No.:24/46/87-ALC1/2010**	Party Name:AMIANTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.,	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Deferred**
	HQ File :01/87/050/00458/AM11/	RLA File :17/24/040/00027/AM11/	Lic.No/Date:1710003695 11.01.2011	Defer Date:30.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 10.02.2011. Comments awaited.			

32	**Case No.:21/46/87-ALC1/2010**	Party Name:PACIFIC PIPE SYSTEMS PVT. LTD.	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Deferred**
	HQ File :01/87/050/00455/AM11/	RLA File :08/24/040/00306/AM11/	Lic.No/Date:0810095513 13.01.2011	Defer Date:30.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 10.02.2011. Comments awaited.			

33

Case No.:1/44/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Approved**
HQ File :01/87/050/00407/AM11/	RLA File :09/24/040/00454/AM11/	Lic.No/Date:0910045196 19.01.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
1	*39069090*	***62/0-*** *FLOSPERSE 3024 CS A50*	*36000.000*	*K.G*	*1629000.00*	*36000.00 US$*
				Total	*1,629,000.00*	*36,000.00*

Sl.No.	*ITCHS Code*	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Limiting Factor (Value/Qty/Value & Qty)*

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1	*29161100*	*Acrylic acid Liquid*	*10926.000*	*K.G*	*1109316.78*	*24037.20 US$*	*Value & Qty*
2	*28369000*	*Sodium Hypo phosphite Powder*	*943.200*	*K.G*	*108821.70*	*2358.00 US$*	*Value & Qty*
				Total	*1,218,138.48*	*26,395.20*	

Decision: With D/o C&PC OM No. 46011/141/2005-PC.II dated 03.03.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flosperse 3024 CS A50 (Sodium Polyacrylate Liquid Non volatile Solids 44+/-2%)	1 kg	1. Acrylic Acid Liquid	0.3035 kg
		2. Sodium Hypo Phosphite	0.0262 kg

34	**Case No.:2/44/87-ALC1/2010**	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Deferred**
	HQ File :01/87/050/00408/AM11/	RLA File :03/95/040/00748/AM11/	Lic.No/Date:0310611688 19.01.2011	Defer Date:30.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 01.02.2011. Comments awaited.			

35	**Case No.:3/44/87-ALC1/2010**	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Deferred**
	HQ File :01/87/050/00409/AM11/	RLA File :03/95/040/00750/AM11/	Lic.No/Date:0310611672 19.01.2011	Defer Date:30.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 01.02.2011. Comments awaited.			

	Case No.:15/46/87-ALC1/2010	Party Name:RALLIS INDIA LIMITED	Meet No/Date:49/87-ALC1/2010	**Status: Deferred**

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			09.03.2011	
36	HQ File :01/87/050/00449/AM11/	RLA File :03/95/040/00747/AM11/	Lic.No/Date:0310612118 21.01.2011	Defer Date:30.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 10.02.2011. Comments awaited.			

37	**Case No.:17/46/87-ALC1/2010**	Party Name:KARUR K.C.P.PACKAGINGS LIMTED,	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Deferred**
	HQ File :01/87/050/00451/AM11/	RLA File :32/24/040/00054/AM11/	Lic.No/Date:3210046704 25.01.2011	Defer Date:30.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 10.02.2011. Comments awaited.			

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Case No.:5/47/87-ALC1/2010	Party Name:THE SUPREME INDUSTRIES LIMITED	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Approved**
HQ File :01/87/050/00463/AM11/	RLA File :03/95/040/00867/AM11/	Lic.No/Date:0310613376 31.01.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
1	*39174000*	***63/0-*** *Rigid PVC Fittings*	*1500.000*	*M.T*	*91395000.00*	*2031000.00 US$*
				Total	*91,395,000.00*	*2,031,000.00*

Sl.No.	*ITCHS Code*	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Limiting Factor (Value/Qty/Value & Qty)*
1	*39042110*	*PVC Resin*	*1428.900*	*M.T*	*77160600.00*	*1714680.00 US$*	*Value & Qty*
2	*28365000*	*Filler (Calcium Carbonate)*	*24.000*	*M.T*	*1620000.00*	*36000.00 US$*	*Value & Qty*
3	*32061190*	*Titanium Dioxide*	*10.050*	*M.T*	*678375.00*	*15075.00 US$*	*Value & Qty*

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				Total	*79,458,975.00*	*1,765,755.00*	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 9/87-ALC1/2008 dated 04.06.2008, following adhoc norms are **approved on repeat basis**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Rigid PVC Fittings	1 MT	1. PVC Resin	0.9526 MT
		2. Filler (Calcium Carbonate)	0.0160 MT
		3. Titanium Dioxide	0.0067 MT

39	**Case No.:1/46/87-ALC1/2010**	Party Name:TIJARIA POLYPIPES LTD.	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Deferred**
	HQ File :01/87/050/00435/AM11/	RLA File :13/24/040/00033/AM11/	Lic.No/Date:1310034486 01.02.2011	Defer Date:30.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 11.02.2011. Comments awaited.			

40	**Case No.:2/46/87-ALC1/2010**	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Deferred**
	HQ File :01/87/050/00436/AM11/	RLA File :09/24/040/00494/AM11/	Lic.No/Date:0910045400 03.02.2011	Defer Date:30.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 07.03.2011. Comments awaited.			

41	**Case No.:3/46/87-ALC1/2010**	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Deferred**
	HQ File :01/87/050/00437/AM11/	RLA File :09/24/040/00492/AM11/	Lic.No/Date:0910045401	Defer Date:30.03.2011

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		03.02.2011	

Decision: Copy of application forwarded to D/o C&PC on 07.03.2011. Comments awaited.

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Case No.:10/46/87-ALC1/2010	Party Name:SWASTIK POLYMERS	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Approved**
HQ File :01/87/050/00444/AM11/	RLA File :05/24/040/00366/AM11/	Lic.No/Date:0510283196 04.02.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
1	*39042290*	***62/0-*** *PVC COMPOUND GRADE NO. RT-125(SHOE SOLE GRADE)*	*190.000*	*M.T*	*14071400.00*	*305900.00 US$*
				Total	*14,071,400.00*	*305,900.00*

Sl.No.	*ITCHS Code*	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Limiting Factor (Value/Qty/Value & Qty)*
1	*39042110*	*PVC RESIN K. VALUE 65-68*	*114.000*	*M.T*	*5453760.00*	*118560.00 US$*	*Value & Qty*
2	*29173920*	*DI OCTYL PHATHALATE(D.O.P.)*	*62.700*	*M.T*	*5696295.00*	*123832.50 US$*	*Value & Qty*
				Total	*11,150,055.00*	*242,392.50*	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 53/87-ALC1/2009 dated 31.03.2010, following adhoc norms are **approved on repeat basis**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound – Shoe Sole Grade No. RT-	1 kg	1. PVC Resin	0.600 kg

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125			
		2. Dioctyl Phthalate	0.330 kg

43	**Case No.:11/46/87-ALC1/2010**	Party Name:ARMOR PLAST LTD.,	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Deferred**
	HQ File :01/87/050/00445/AM11/	RLA File :07/24/040/00434/AM11/	Lic.No/Date:0710077153 04.02.2011	Defer Date:30.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 15.02.2011. Comments awaited.			

	Case No.:12/46/87-ALC1/2010	Party Name:MARUTI TECHNO RUBBER PVT.LTD.	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Approved**
	HQ File :01/87/050/00446/AM11/	RLA File :05/24/040/00335/AM11/	Lic.No/Date:0510283111 04.02.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
1	*40024900*	***63/0-*** *Elastomeric Neoprene Bearing Pads Made out of Chloroprene Rubber*	*25000.000*	*K.G*	*4457812.50*	*99062.50 US$*
				Total	*4,457,812.50*	*99,062.50*

Sl.No.	*ITCHS Code*	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Limiting Factor (Value/Qty/Value & Qty)*
1	*40024900*	*Chloroprene Rubber heat & Weather Resistant*	*18000.000*	*K.G*	*3078000.00*	*68400.00 US$*	*Value & Qty*

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44	*2*	*28030010*	*carbon Black TC High Abrasions Furnace*	*3500.000*	*K.G*	*192500.00*	*4278.00 US$*	*Value & Qty*
	3	*38123010*	*Rubber Chemical TC Good Colour Fastness*	*1500.000*	*K.G*	*300000.00*	*6667.00 US$*	*Value & Qty*
	4	*29173920*	*DOP TC siftnere Quality Standard*	*2000.000*	*K.G*	*144343.00*	*3208.00 US$*	*Value & Qty*
					Total	*3,714,843.00*	*82,553.00*	

Decision: With DIPP letter dated 09.03.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Elastomeric Neoprene Bearing Made out of Chloroprene Rubber	1 kg	1. Chloroprene Rubber	0.720 kg
		2. Carbon Black	0.140 kg
		3. Rubber Chemical	0.06 kg
		4. DOP	0.008 kg

45	**Case No.:19/46/87-ALC1/2010**	Party Name:BAGLA POLIFILMS PRIVATE LIMITED	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Deferred**
	HQ File :01/87/050/00453/AM11/	RLA File :02/24/040/00172/AM11/	Lic.No/Date:0210154589 07.02.2011	Defer Date:30.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 21.02.2011. Comments awaited.			

	Case No.:20/46/87-ALC1/2010	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Approved**

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Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
1	*39011010*	***62/0-*** *LLDPE Compound : Net Content : (LLDPE : 35000.00 Kgs , Calcium Carbonate : 65000.00 Kgs)*	*100000.000*	*K.G*	*3375000.00*	*75000.00 US$*
				Total	*3,375,000.00*	*75,000.00*

Sl.No.	*ITCHS Code*	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Limiting Factor (Value/Qty/Value & Qty)*
1	*39011010*	*LLDPE*	*36050.000*	*K.G*	*2384707.50*	*52993.50 US$*	*Value & Qty*
2	*28365000*	*Calcium Carbonate*	*66950.000*	*K.G*	*482040.00*	*10712.00 US$*	*Value & Qty*
				Total	*2,866,747.50*	*63,705.50*	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 39/87-ALC1/2010 dated 29.12.2010, following adhoc norms are **approved** on repeat basis:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
LLDPE Compound (containing 35+/-1% LLDPE and 65+/-1% Calcium Carbonate)	1 kg	1. LLDPE Granules	0.3605 kg
		2. Calcium Carbonate	0.6695 kg

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		09.03.2011	
HQ File :01/87/050/00448/AM11/	RLA File :04/24/040/00292/AM11/	Lic.No/Date:0410121360 08.02.2011	Defer Date:

47

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
1	*40082190*	***62/0-*** *MILGERLAN PRE VULCANISED BUTYL RUBBER SHEET 1 MM THICK (2516 SQR MTR)*	*3572.720*	*K.G*	*1684690.72*	*28554.08 EURO*
2	*40082190*	***62/0-*** *MILGERLAN PRE VULCANISED BUTYL RUBBER SHEET 1 .5 MM THICK (2516 SQR MTR)*	*5359.080*	*K.G*	*2318249.83*	*39292.37 EURO*
3	*40082190*	***62/0-*** *PRE VULCANISED BUTYL RUBBER SHEET 4 MM THICK 500 SQR MTR.(50 ROLLS)*	*2835.000*	*K.G*	*1357000.00*	*23000.00 EURO*
4	*40082190*	***62/0-*** *PRE VULCANISED BUTYL RUBBER SHEET 3 MM THICK 200 SQR MTR (20 ROLLS)*	*850.400*	*K.G*	*424800.00*	*7200.00 EURO*
				Total	*5,784,740.55*	*98,046.45*

Sl.No.	*ITCHS Code*	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Limiting Factor (Value/Qty/Value & Qty)*
1	*40023900*	*SYNTHETIC RUBBER JSR BUTYL GRADE 268/EXXON BUTYL GRADE 268/BUTYL BK 1675 N*	*6182.410*	*K.G*	*1691507.37*	*37094.46 US$*	*Value & Qty*
				Total	*1,691,507.37*	*37,094.46*	

Decision: With DIPP letter dated 09.03.2011, the Committee decided to **approve** the case **as applied for** by the firm. However, the firm should account for minimum 46.6% Butyl Rubber in export at the time of redemption of the licence.

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48	**Case No.:18/46/87-ALC1/2010**	Party Name:VEEKAY POLYCOATS LTD.	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Approved**
	HQ File :01/87/050/00452/AM11/	RLA File :05/24/040/00378/AM11/	Lic.No/Date:0510283437 08.02.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
1	*39189009*	***63/0-*** *THREE LAYERED PVC FLOOR COVERING (Thickness 0.35mm to 2.00mm)*	*1000000.000*	*K.G*	*99000000.00*	*2200000.00 US$*
				Total	*99,000,000.00*	*2,200,000.00*

Sl.No.	*ITCHS Code*	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Limiting Factor (Value/Qty/Value & Qty)*
1	*39042110*	*PVC RESIN*	*627000.000*	*K.G*	*35739000.00*	*783750.00 US$*	*Value & Qty*
2	*29173920*	*PHTHALATE PLASTICIZER (DOP)*	*334000.000*	*K.G*	*27414720.00*	*601200.00 US$*	*Value & Qty*
3	*29173920*	*PLASTICIER*	*34000.000*	*K.G*	*4651200.00*	*102000.00 US$*	*Value & Qty*
4	*38123090*	*PVC STABILIZER*	*20000.000*	*K.G*	*6384000.00*	*140000.00 US$*	*Value & Qty*
5	*39019090*	*PROCESSING AID / MODIFIER*	*14000.000*	*K.G*	*1787520.00*	*39200.00 US$*	*Value & Qty*
6	*28230010*	*TITIANIUM DIOXIDE / PIGMENTS*	*30000.000*	*K.G*	*3830400.00*	*84000.00 US$*	*Value & Qty*
7	*29142200*	*SOLVENT (CYCLOHEXANONE / MEK /MIBK)*	*20000.000*	*K.G*	*1824000.00*	*40000.00 US$*	*Value & Qty*
				Total	*81,630,840.00*	*1,790,150.00*	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 13/87-ALC1/2010 dated 30.06.2010, the Committee decided to **approve** adhoc norms on repeat basis as per **SION H-328** or **as applied for** by firm ; whichever is less, for 7 import items only.

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49	**Case No.:22/46/87-ALC1/2010**	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Deferred**
	HQ File :01/87/050/00456/AM11/	RLA File :09/24/040/00493/AM11/	Lic.No/Date:0910045478 08.02.2011	Defer Date:30.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 07.03.2011. Comments awaited.			

50	**Case No.:23/46/87-ALC1/2010**	Party Name:SAMPARK INDUSTRIES LTD	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Deferred**
	HQ File :01/87/050/00457/AM11/	RLA File :05/24/040/00372/AM11/	Lic.No/Date:0510283450 09.02.2011	Defer Date:30.03.2011
	Decision: D.O. letter sent to Jt. DGFT, CLA, New Delhi on 03.03.2011 for sending application copy expeditiously. However, the application is still awaited. Hence, the Committee decided to issue another D.O. letter from DDG(IS) to Jt. DGFT, CLA, New Delhi for sending application expeditiously.			

	Case No.:2/49/87-ALC1/2010	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Withdrawn**
	HQ File :01/87/050/00484/AM11/	RLA File :34/24/040/00305/AM11/	Lic.No/Date:3410029408 22.02.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
		63/0- PVC FLAME RETARDANT LOW SMOKE COMPOUND				

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51	1	39042290	This authorisation is issued on repeat basis as per Case No. 14/27/87-ALC1/2010 in M.No. 39/87-ALC1/2010 dated 29.12.2010.	400000.000	K.G	33018800.00	717800.00 US$
					Total	33,018,800.00	717,800.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39041090	PVC RESIN	180000.000	K.G	9936000.00	216000.00 US$	Qty
2	29173990	TRI OCTYL TRIMELLITATE (TOTM)	100000.000	K.G	13800000.00	300000.00 US$	Qty
3	28183000	ALUMINIUM HYDROXIDE	80000.000	K.G	4416000.00	96000.00 US$	Qty
				Total	28,152,000.00	612,000.00	

Decision: The Committee considered the online agenda and noted that the advance authorization had been issued to the firm on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. **39/87-ALC1/2010** held on **29.12.2010**. Hence, the case was **withdrawn**.

52	**Case No.:1/49/87-ALC1/2010**	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Deferred**
	HQ File :01/87/050/00483/AM11/	RLA File :31/24/040/00245/AM11/	Lic.No/Date:3110047052 23.02.2011	Defer Date:30.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 08.03.2011. Comments awaited.			

53	**Case No.:3/49/87-ALC1/2010**	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Deferred**
	HQ File :01/87/050/00485/AM11/	RLA File :03/95/040/00941/AM11/	Lic.No/Date:0310617457 23.02.2011	Defer Date:30.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 07.03.2011. Comments awaited.			

	Case No.:4/49/87-ALC1/2010	Party Name:SINGH PLASTICISERS &	Meet No/Date:49/87-ALC1/2010	**Status:**

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	RESINS (I) PVT.LTD.	09.03.2011	**Approved**
HQ File :01/87/050/00486/AM11/	RLA File :05/24/040/00392/AM11/	Lic.No/Date:0510284585 24.02.2011	Defer Date:

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Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
1	*39094000*	***62/0-*** *POWERPLAST PHENOLIC RESINS*	*48.000*	*M.T*	*13320000.00*	*288000.00 US$*
				Total	*13,320,000.00*	*288,000.00*

Sl.No.	*ITCHS Code*	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Limiting Factor (Value/Qty/Value & Qty)*
1	*29072100*	*3-HYDROXY PHENOL (RESORCINOL) MIN. CONCENTRATION 99%*	*47.366*	*M.T*	*10953387.00*	*236830.00 US$*	*Value & Qty*
2	*29071110*	*PHENOL MIN. CONCENTRATION 99%*	*4.704*	*M.T*	*1.00*	*1.00 US$*	*Value & Qty*
3	*29126000*	*PARA FORMALDEHYDE MIN. CONCENTRATION 91%*	*10.305*	*M.T*	*1.00*	*1.00 US$*	*Value & Qty*
				Total	*10,953,389.00*	*236,832.00*	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 44/87-ALC1/2010 dated 02.02.2011, following adhoc norms are **approved** on repeat basis:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Power Plast Phenolic Resin	1 MT	1. Resorcinol	0.9868 MT
		2. Phenol	0.0980 MT
		3. Para-Formaldehyde	0.2147 MT

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55	**Case No.:5/49/87-ALC1/2010**	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:49/87-ALC1/2010 09.03.2011	**Status: Deferred**
	HQ File :01/87/050/00487/AM11/	RLA File :05/24/040/00391/AM11/	Lic.No/Date:0510284622 25.02.2011	Defer Date:30.03.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

Meeting ended with thanks to Chair and all participants.

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